

FSSAI finds Rs 1 crore worth expired beer

Stored in Delhi warehouse

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FSSAI says the crackdown underlines its commitment to ensuring the safety and well-being of consumers, by enforcing stringent regulations and taking timely action against the FBOs violating the regulatory provisions. Photo Fabio Alves on Unsplash

The Food Safety and Standards Authority of India (FSSAI), in collaboration with customs officials, on 11 January, 2024, inspected a public bonded warehouse in Dwarka, New Delhi, and discovered a stockpile of 45 metric tonnes of expired beer of a popular brand with an estimated value of Rs 1 crore.

The expired beer was stored by a food business operator (FBO) in violation of provisions outlined in the Food Safety and Standards (FSS) Act of 2006.

Taking action, FSSAI, under the supervision of its director, northern region, S Vijayarani, seized all the expired products, which will be sent for further investigation.

The authority is conducting a comprehensive inquiry into the matter to ascertain the full extent of the violation and to take necessary action as per rules.

FSSAI says the crackdown underlines its commitment to ensuring the safety and well-being of consumers, by enforcing stringent regulations and taking timely action against the FBOs violating the regulatory provisions. FSSAI encourages consumers to report any instances of food safety concerns to maintain highest standards of food safety across the country.

Consumers can share their concerns related to food safety matters directly with FSSAI through a dedicated 'Food Safety Connect' portal which can be accessed at <https://foscoc.fssai.gov.in/consumergrievance/>.